

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1395 of 2019

IN THE MATTER OF:

George Vinci Thomas

....Appellant

Vs.

Capedge Consulting Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Dileep Poolakkot and Mr. Mohd. Siddick, Advocates

For Respondents: Mr. Rajiv S. Roy, Mr. Avrojyoti Chatterjee, Mr. Abhijit S. Roy, Mr. Udayan Agarwal, Mr. Anurag Singh and Ms. Jayasree Saha, Advocates for R-1.

ORDER

09.01.2020: For filing Reply Affidavit of Respondent No. 1, at request, the matter is adjourned to **04th February, 2020** under the caption 'For Admission (After Notice)'.

The Learned Counsel for the 1st Respondent is directed to serve the copy of Reply Affidavit of Respondent No. 1 to the Learned Counsel for the Appellant four days well in advance before the next date of hearing.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md